

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 129

CP No. 77 /Chd/Pb/2022

IN THE MATTER OF:-

Jasbir Singh

...Petitioner

Versus

New Model Industries Pvt. Ltd.

...Respondent

Under Section: Sec. 59,Sec. 241(I),Sec. 242(4)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Sd/-
Court Officer

Tanvi
19.04.2024